

मीटर लाइनों, अर्थात् सिलिगुड़ी-हल्दीवाड़ी (61.58 कि. मी.) और पुणे-मिरज (279.0 कि. मी.), को बढ़ी लाइनों में बदलने का काम शुरू किया गया था। इस प्रकार तीसरी योजना के दौरान, राजस्थान में किसी मीटर लाइन के अमान परिवर्तन का काम शुरू नहीं किया गया था।

(ग) 1970-71 के लिए राजस्थान में नई लाइनों के निर्माण या मीटर लाइनों को बढ़ी लाइनों में बदलने का कोई कार्यक्रम नहीं बनाया गया।

**Central Agency for acquiring technical know-how**

4556. SHRI N. R. LASKAR:  
SHRI CHENGALRAYA NAIDU:  
SHRI DHANDAPANI:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is a proposal under consideration of Government to set up a Central agency for acquiring technical know-how;

(b) if so, the main features thereof; and

(c) whether the State Governments have been consulted in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) No, Sir. There is no proposal to set up an independent organisation in the country exclusively for the import of technical know-how. However, with a view to avoiding repetitive import of know-how and thereby reduce the outgo of foreign exchange and encourage indigenous research and development, Government have been of the view that coordinated negotiations should be conducted with foreign parties in fields where a number of new units in the same field are proposed to be set up in the country at about the same time. This decision is being applied in suitable cases.

(b) and (c). Do not arise.

**Confirmation of Officers recruited through Union Public Service Commission**

4557. SHRI INDRAJIT GUPTA:  
SHRI VIDYA DHAR BAJPAI:  
SHRI P. N. SOLANKI:  
SHRI CHANDRIKA PRASAD:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that approximately 1,000 officers recruited from 1956 onwards through the Union Public Service Commission have not yet been confirmed;

(b) whether the said recruitment was done from the higher age-groups with the same qualifications and scales as Class I officers; and

(c) if so, the reason why these so-called "temporary" officers who are working continuously for 12 to 14 years are not being confirmed or even classified as Class I officers?

THE MINISTER OF RAILWAYS (SHRI NANDA): (a) 1068 officers were recruited during the period through the Union Public Service Commission as Temporary (unclassified) recruits. Out of this, 322 Temporary Assistant Officers have been permanently appointed in Class I uptill now on being selected by the Union Public Service Commission.

(b) Recruitment of Temporary officers was made to unclassified gazetted service in the Scale which corresponded to the Class I Junior Scale. The normal conditions of recruitment were relaxed in the case of recruitment of Temporary Assistant Officers in that:

(i) the upper age limit was fixed as 35 (as against 25 years for regular) direct recruits;

(ii) persons with previous experience were allowed by the Union Public Service Commission a higher initial start than the minimum;

(iii) they were not subjected to any written test but were selected on the basis of interviews only.

(c) Temporary officers recruited on Railways are not Class I officers and are not eligible for confirmation till they are selected for permanent appointment by the Union